

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No.610/95

Wednesday, this the 3rd day of May, 1995.

C O R A M

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR SP BISWAS, ADMINISTRATIVE MEMBER

....

R Sasi, Mail Man, Head Record Office,
Railway Mail Service,
Trivandrum.

....Applicant

By Advocate Shri Thomas Mathew.

vs.

1. Head Record Officer,
Railway Mail Service,
Trivandrum.
2. Senior Superintendent,
Railway Mail Service,
Trivandrum Division,
Trivandrum.
3. Chief Postmaster General,
Kerala Circle, Trivandrum.

....Respondents

By Shri Varghese P Thomas, Addl Central Govt Standing Counsel.

O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Applicant, now working as Mail Man in the Railway Mail Service, seeks a transfer to the Office of the Chief Post Master General or Deputy Director, Postal Accounts, Trivandrum or to the Divisional Office or Accounts Section of Head Record Office, Trivandrum. He submits that due to a respiratory ailment, he cannot work in the Railway Mail Service, where the degree of pollution due to dust and smoke is very high. Learned counsel submits that the grievance is genuine. We will assume that the grievance is genuine. But even that would not bring the grievance in our jurisdiction. The

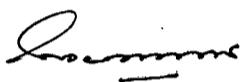
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grievance of applicant must be considered by the appropriate authority. They will do so having regard to the health of applicant and to the availability of a vacancy. Applicant may send a proper representation to the competent authority within ten days from today and that authority will pass appropriate orders thereon within four weeks of the date of receipt of the representation.

2. Application is disposed of with the aforesaid direction.

No costs.

Dated the 3rd May, 1995.



SP BISWAS
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

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